

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

TP 134 of 2016 (CP 65 of 2016) With
IA 109 of 2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2020

Name of the Company:

Sandeep J Dave

V/s

Environmental Project Mgt Pvt Ltd & Ors

Section:

Section 397-398 of Companies Act/IA for Challenging Locus Standi of
Original Peitioner

ORDER

Learned PCS Mr. Alkesh Jalan appeared for Petitioner.

Learned Counsel Mr. Jatin Kapadia appeared for Respondent.

Pleadings are complete.

Matter to appear for hearing on 01.02.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 7th day of December, 2020

(MADAN B GOSAVI)
MEMBER (JUDICIAL)